



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
FOURTH SESSION**

(13, 14, 15 AND 18 DECEMBER, 2017)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017**



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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Fourth Session, which was held on 13, 14, 15 and 18 December, 2017

PORVORIM – GOA
2/1/2018

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

A BRIEF REPORT OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS FOURTH SESSION (13, 14, 15 AND 18 DECEMBER, 2017)

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 13th November, 2017, summoned the Fourth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 13th December, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House has transacted an effective and significant business during its 4 sittings and had a total duration of 20 hours and 35 minutes.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 20 hours and 35 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	13.12.2017	11 30 AM to 1 17 PM	1	47
2.	14.12.2017	11 30 AM to 12 59 PM	1	29
		2 30 PM to 3 34 PM	1	04
3.	15.12.2017	11 30 AM to 12 59 PM	1	29
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 7 26 PM	2	56
4.	18.12.2017	11 30 AM to 1 17 PM	1	47
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 10 05 PM	5	35

3. ATTENDANCE OF THE HON. MEMBERS DURING THE FOURTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl. No.	Name of the Hon. Member	No of day/s attended the Session
1.	Shri Dayanand Raghunath Sopte	4 days
2.	Shri Rajesh Patnekar	4 days

3.	Shri Nilkanth Ramnath Halarakar	4 days
4.	Shri Glenn Souza Ticlo	4 days
5.	Smt. Jennifer Monserrate	4 days
6.	Shri Antonio Caetano Fernandes	4 days
7.	Shri Francisco Silveira	4 days
8.	Shri Pravin Zantye	4 days
9.	Shri Pratapsingh Raoji Rane	4 days
10.	Shri Ravi Sitaram Naik	4 days
11.	Shri Subhash Ankush Shirodkar	4 days
12.	Shri Milind Sagun Naik	4 days
13.	Shri Jose Luis Carlos Almeida	4 days
14.	Smt. Alina Saldanha	4 days
15.	Shri Wilfred D'Sa	4 days
16.	Shri Aleixo Reginaldo Lourenco	4 days
17.	Shri Digambar Vasant Kamat	4 days
18.	Shri Churchill Alemao	4 days
19.	Shri Luizinho Faleiro	4 days
20.	Shri Clafasio Dias	4 days
21.	Shri Filipe Nery Rodrigues	4 days
22.	Shri Nilesh Cabral	4 days
23.	Shri Deepak Prabhu	4 days
24.	Shri Prasad Shashikant Gaonkar	4 days
25.	Shri Isidore Aleixinho Fernandes	4 days

DATE OF SITTING OF THE SESSION

13.12.2017

1. NATIONAL ANTHEM

The National Anthem was played at the commencement of the Session on the 13th December, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa.

2. QUESTIONS

(I) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2A and 3C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(II) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

3. ZERO HOUR MENTIONS

The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 4 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Zero Hour Mention, tabled by Shri Parvin Zantye, MLA, was as regards to ensure that more ferry boats are deployed on the Chodan-Madel-Ribandar Ferry route during the peak hours.

Shri Ramkrishna Dhavalikar, Minister for River Navigation, replied to the Mention.

2. The subject matter of the Zero Hour Mention, tabled by Shri Clafasio Dias, MLA, was as regards to resolve expeditiously the matter of the frequent power shut downs/failures at Cuncolim.

Shri Pandurang Madkaikar, Minister for Power, replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Rajesh Patnekar, MLA, was as regards to ensure regular water supply to Dhumole, Amthane, Savardhat, Menkurem and Sal villages.

Shri Ramkrishna Dhavalikar, Minister for P.W.D., replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Carlos Almeida, MLA was as regards the fear and anxiety in the minds of the people of Vasco, that due to the construction of ramp at Vasco on F.L. Gomes Road, near the market, by the National Highway Authorities linking NH-17B, would be dangerous to the lives of the citizens of Vasco and would be a traffic disaster as the landing point is located in a densely populated business area.

Shri Ramkrishna Dhavalikar, Minister for P.W.D., replied to the Mention.

4. OBITUARY REFERENCES

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing away of the following distinguished luminaries:

1. **Late Adv. Amrut Kansar**, former Member of Parliament, Constitutional Expert, Educationist and an eminent Lawyer, passed away on the 11th September, 2017.
2. **Late Shri Dulo Kuttikar**, former Legislator of the Third Legislative Assembly of Goa, Daman and Diu from Quepem Constituency and a veteran Freedom Fighter, passed away on the 26th September, 2017.
3. **Late Shri Arun Sadhu**, a renowned Litterateur, Author and a veteran Journalist, passed away on the 25th September, 2017.
4. **Late Shri Yusuf. M. Shaikh**, a noted Konkani Poet and recipient of the prestigious State Award for Excellence in Literature, passed away on the 7th October, 2017.
5. **Late Girija Devi**, legendary Hindustani Classical singer/vocalist, 'Thumri' exponent and recipient of the prestigious Padma Vibhushan Award, passed away on the 24th October, 2017.
6. **Late Dr. Suhasini Koratkar**, a veteran Hindustani Classical vocalist and singer, passed away on the 7th November, 2017.
7. **Late Shri Priya Ranjan Dasmunsi**, former Union Minister, former Member of Parliament and former President of the All India Football Federation and Architect of Indian Football, passed away on the 20th November, 2017.

8. **Late Shri Pandit Narayanrao Bodas**, a noted theatre artiste and singer/musician, passed away on the 27th November, 2017.
9. **Late Shri Jaisinh Maganlal**, a noted Industrialist and a Philanthropist, passed away on the 27th November, 2017.
10. **Late Shri Dr. J.C. Almeida**, former Chief Secretary of Goan Origin and a distinguished Administrator, passed away on the 28th November, 2017.
11. **Late Shri Shashi Kapoor**, a veteran actor and recipient of the prestigious Padma Bhushan and Dada Saheb Phalke Awards, passed away on the 4th December, 2017.
12. **Late Shri Jaganath Pednekar**, senior Freedom Fighter who fought rigorously for the freedom of Goa, passed away on 24th November, 2017.
13. **Late Shri Balwantrao Dessai** a senior Freedom Fighter, passed away on the 10th November, 2017.
14. **Late Shri H.M.Marathe**, a noted Litterateur, passed away on 2nd October, 2017.
15. **Late Shri Vasu Krishna Naik**, a Goan Journalist, passed away on 23rd September, 2017.
16. **Late Shri Arjan Singh**, former Marshal of the Indian Air Force and recipient of the prestigious Padma Vibhushan Award, passed away on the 16th September, 2017.
17. **Late Shri Ganpat Govind Punalkar**, a senior Freedom Fighter, passed away on 18th September, 2017.
18. **Late Raghunath Vinayak Joglekar**, noted Goan Sahithik, Sanskritik and social worker passed away on 21st August, 2017.
19. **Late Shri Mhableshtar Redkar**, noted Goan Marathi Natya Sahithik director, writer of Marathi dramas, passed away on 6th November,2017.
20. **Late Shri Dr. Shridhar Phadke**, an eminent Educationist and recipient of the State Award for best Teacher, passed away on the 9th September, 2017.
21. **Late Shri V.N. Dhandekar**, Ex-Director of Education Department and an eminent educationist, passed away on the 13th April, 2017.

The following Members spoke on the Obituary References:

1. Shri Churchill Alemao, MLA
2. Shri Rajesh Patnekar, MLA
3. Shri Govind Gaude, Minister for Art and Culture
4. Shri Rohan Khaunte, Minister for Revenue
5. Shri Mauvin Godinho, Minister for Panchayats
6. Shri Digambar Kamat, MLA

7. Shri Prasad Gaonkar, MLA
8. Shri Pandurang Madkaikar, Minister for Power
9. Shri Vijai Sardesai, Minister for Town and Country Planning
10. Shri Michael Lobo, Deputy Speaker
11. Shri Chandrakant Kavalekar, Leader of Opposition
12. Shri Pratapsingh Rane, MLA
13. Shri Ramkrishna Dhavalikar, Minister for P.W.D.

The House paid rich tributes to the passing away of these luminaries. Thereafter, the Obituary References were unanimously passed by the House and the House stood in silence for 1 minute as a mark of respect to the departed souls.

5. **CONGRATULATORY MOTION**

S/Shri Chandrakant Kavalekar, Leader of Opposition and Clafasio Dias, MLA, moved the following:

1. “This House congratulates **Miss Maria Alysia Gomes from Cuncolim**, who represented India at Panama and has brought laurels to India and Goa by winning the Crown “Reina Major Intercontinental Queen beyond beauty 2017.” She was also awarded the title for best National Costume and for best Physique. The beauty contest was organized by Reina Intercontinental San Jose Costa Rica, which was held from the 24th September to the 28th September, 2017 in Panama city.”

The following Members spoke on the Motion:

1. Shri Chandrakant Kavalekar, Leader of Opposition
2. Clafasio Dias, MLA

Thereafter, the House unanimously passed the above mentioned Congratulatory Motion.

6. **PAPERS LAID ON THE TABLE OF THE HOUSE**

Sl. No.	Papers laid by Chief Minister/Minister	Papers laid on the Table of the House	Date on which the Papers were laid on the Table of the House
1.	Shri Manohar Parrikar, the Hon. Chief Minister	1.The Statement of Assets & Liabilities of Public Functionary for the year 2016 – 2017. 2.The Rules/Regulations/Sub-rules/Bye-Laws on the Table of the House.	13.12.2017

		<p>3.The Annual Financial Statement (Budget Estimate) for the year 2017 – 18 of the Goa Industrial Development Corporation, Panaji– Goa.</p> <p>4.Annual Report of the Institution of Goa Lokayukta for the year 2016 – 2017.</p> <p>5.The Twentieth Annual Report for the year 2012-13 of the Goa State Horticultural Corporation Ltd.</p>	
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7. BILLS ASSENTED

The Assent of the Hon. Governor of Goa to the following 16 Bills passed by the Seventh Legislative Assembly were reported by the Secretary, Legislature, on the 13th December, 2017:

Sl. No.	Bills Assented by the Hon. Governor of Goa
1.	The Goa Appropriation (No.2) Bill, 2017.
2.	The Goa Appropriation (No.3) Bill, 2017.
3.	The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017.
4.	The Goa Lokayukta (Amendment) Bill, 2017.
5.	The Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017.
6.	The Goa Agricultural Tenancy (Amendment) Bill, 2017.
7.	The Goa Protection of Interests of Depositors (in Financial Establishments) (Amendment) Bill, 2017.
8.	The Goa Value Added Tax (Tenth Amendment) Bill, 2017.
9.	The Goa Excise Duty (Amendment) Bill, 2017.
10.	The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017.
11.	The Goa Town and Country Planning (Amendment) Bill, 2017
12.	The Goa Appropriation Acts (Repeal) Bill, 2017.
13.	The Goa Preservation of Trees (Amendment) Bill, 2017.
14.	The Goa Panchayat Raj (Amendment) Bill, 2017.
15.	The Goa Information Technology Development (Amendment) Bill, 2017.
16.	The Goa Highways (Amendment) Bill, 2017.

8. SECOND REPORT OF THE BUSINESS ADVISORY COMMITTEE REPORT PRESENTED

Shri Manohar Parrikar, the Hon. Chief Minister, presented the Second Report (2017) of the Business Advisory Committee to the House. The Motion was put to vote of the House and was adopted on the 13th December, 2017.

(The House was adjourned at 1 17 PM to meet at 11 30 AM on Thursday, the 14th December, 2017)

DATE OF SITTING OF THE SESSION

14.12.2017

1. QUESTIONS

(I) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2A, 3B, 4A and 5A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(II) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

The Hon. Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 6 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Zero Hour Mention, tabled by Shri Pratapsingh Rane, MLA, was as regards the rising accidents in the State due to the rise in the number of vehicles and the two wheelers, thereby causing danger to the lives of the people.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

2. The subject matter of the Zero Hour Mention, tabled by Shri Clafasio Dias, MLA, was as regards to de-notify the State Highway No. 8 in Chandor village, being the ancient Capital and a heritage

village with many houses with historical importance and old Portuguese architectural houses, fearing damage being allegedly done to the existing structures of historical importance.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards the domestic tourists visiting the State of Goa via private buses and automobiles using road side areas in Goa for cooking, thus giving rise to alarming problems of garbage, sanitation, safety, health and security, which is affecting the people of Goa.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Isidore Fernandes, was as regards the residents/people of the coastal area in Canacona Taluka, mainly. "Val" in Village Panchayat of Agonda are imposed water consumer bills for commercial activities, when the consumers possess domestic connections.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

5. The subject matter of the Zero Hour Mention, tabled by Shri Antonio Fernandes, was as regards the irregular water supply problem faced by the people of St. Cruz Constituency since last month.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

6. The subject matter of the Zero Hour Mention, tabled by Shri Pravin Zantye, MLA, was as regards the persistent demand from the people of Chodan-Madel, the Village Panchayat and also from the people of Mayem, Narao, Pilgao and other villagers of Bicholim Taluka, for the construction of bridge between Chodan and Salvador-do-Mundo.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. CONGRATULATORY MOTIONS

Shri Nilkanth Halarnkar, MLA, moved the following:

"This House congratulates **Miss Shrungi Bandekar, Master Yash Gaonkar, Master Jerry D'Mello, Master Sohan Ganguly, Miss Suman Patil** and other team Members for winning

Gold, Silver and Bronze medals in Swimming Category and **Miss Megan. D. Almeida** for winning Gold in diving including **Shri Surjit Ganguly** team Coach and **Miss Shresha Jampula**, for winning silver medal for boxing at the 63rd National School Games in New Delhi, thus bringing pride and glory to swimming and diving sports.

The following Members spoke on the Motion:

1. Shri Nilkanth Halarnkar, MLA
2. Shri Digambar Kamat, MLA
3. Shri Rohan Khaunte, Minister for Revenue
4. Shri Isidore Fernandes, MLA
5. Shri Manohar Parrikar, Chief Minister

The Congratulatory Motion was adopted unanimously.

2. Shri Rajesh Patnekar, MLA, moved the following:

“This House congratulates **Shri Amit Parab**, resident of Mulgaon village for being appointed as a Colonel in Indian Army, thus bringing pride moments to the State of Goa.

The Congratulatory Motion was adopted unanimously.

4. PAPERS LAID ON THE TABLE OF THE HOUSE

Sl. No.	Papers laid by Chief Minister/Minister	Papers laid on the Table of the House	Date on which the Papers were laid on the Table of the House
1.	Shri Manohar Parrikar, Chief Minister	1. Notifications issued by Finance (Revenue and Control) Department under the Goa Value Added Tax Act, 2005, the Goa Entertainment Tax Act, 1964 and the Goa Goods and Services Act, 2017 and the Official Gazettes and Extraordinary Official Gazettes, Series I and II of 2017. 2. The Goa Aadhar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2017, Notifications notified on the Official Gazettes Series- I No. 29 dated 19.10.2017 and Series –I No. 31 dated 2/11/2017 issued by the Directorate of Planning, Statistics and Evaluation.	14.12.2017

4.	Shri Rohan Khaunte, Minister for Revenue And Information Technology	1.The Goa Land Revenue 9City Survey) (Amendment) Rules, 2017 notified vide Notification No.16/39/2017- RD dated 19.10.2017, published in the Official Gazette Series –I No. 30 on 26.10.2017	14.12.2017
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5. CALLING ATTENTIONS

The Hon. Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 2 Calling Attention and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Calling Attention, tabled by Shri Ravi Naik, MLA, was as regards the fear and anxiety in the minds of the people of Goa about the pathetic condition of the Sub District Hospital at Ponda, due to overflowing chambers of sewerage pipe lines, lack of proper doors in the ladies toilet, pathetic condition of C.C.T.V. cameras and telephones in the lift.

Shri Vishwajit Rane, Minister for Health, made a statement in regard thereto.

Shri Ravi Naik, MLA, sought clarifications.

2. The subject matter of the Calling Attention, tabled by Shri Pratapsingh Rane, MLA, was as regards the fear and anxiety in the minds of the people of Goa due to the increase in the dacoities and thefts, as the people (migrants) from other parts of India are involved who have been history sheeters and have committed crimes such as dacoities, thefts, murders. The steps/action the Government intends to take to prevent such incidents in the State.

Shri Manohar Parrikar, Chief Minister, made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. Shri Michael Lobo, Deputy Speaker
3. Shri Digambar Kamat, MLA
4. Shri Churchill Alemao, MLA

6. GOVERNMENT BILLS INTRODUCED

Sl. No.	Title of the Bill	Name of the Chief Minister/Minster who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill
1.	The Goa Appropriation (No. 4) Bill, 2017(Relating to the Supplementary Demands for Grants for the year 2017-2018 (Second Batch)	Shri Manohar Parrikar, Chief Minister	14.12.2017. The Bill was introduced, considered and passed by the House on 14.12.2017.
2.	The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017	Shri Manohar Parrikar, Chief Minister	14.12.2017
3.	The Goa Land Revenue Code (Amendment) Bill, 2017	Shri Rohan Khaunte, Minister for Revenue	14.12.2017
4.	The Goa Town and Country Planning (Amendment) Bill, 2017	Shri Vijai Sardesai, Minister for Town and Country Planning	14.12.2017
5.	The Goa Tax on Infrastructure (Amendment) Bill, 2017	Shri Vijai Sardesai, Minister for Town and Country Planning	14.12.2017

7. PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-2018 (SECOND BATCH)

The Supplementary Demands for Grants for the year 2017-2018 (Second Batch) were presented, discussed, voted and passed and the corresponding – The Goa Appropriation Bill, (No.4) 2017 (Relating to the Supplementary Demands for Grants for the year 2017-2018) (Second Batch) was introduced, considered and passed on the 14th December, 2017. **(The House was adjourned at 3 34 PM to meet at 11 30 AM on Friday, the 15th December, 2017)**

DATE OF SITTING OF THE SESSION

15.12.2017

1. QUESTIONS

(I) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2A, 3A, 4A and 6A for the day were orally answered.

(b) Reply Postponed:

Replies to Starred Question No. 6C of Shri Antonio Fernandes, MLA, was postponed to the next Session.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(II) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 7 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Zero Hour Mention, tabled by Shri Luizinho Faleiro, MLA was as regards the non implementation of the assurance given to the Bal Rath Employees Association as regards the increase in the salaries of the drivers and the attendants.

Shri Manohar Parrikar, Chief Minister, replied to the mention.

2. The subject matter of the Zero Hour Mention, tabled by Shri Digambar Kamat, MLA, was as regards that the condition of the footbridge near Konkan Railway Station Road, at Margao, should be efficiently improved.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards the fear and anxiety in the minds of the residents of villages of Chinchinim and Cuncolim, that due to the proposed widening of the existing NH-17, there should not be any damage caused to the existing houses.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Wilfred D'Sa, MLA, was as regards the non construction of underpass in a stretch between Dongorim, Nuvem and Tata Showroom on Western bypass.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

5. The subject matter of the Zero Hour Mention, tabled by Shri Clafasio Dias, was as regards the expansion of the existing stretch of road in the Municipal jurisdiction of Cuncolim Constituency and instead keep the same proposed National Highway 17 route passing parallel to Konkan Raiklway route in Cuncloim Constituency.

Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

6. The subject matter of the Zero Hour Mention, tabled by Shri Nilesh Cabral, MLA, was as regards the fear and anxiety in the minds of the residents of Assolda Village Panchayat in Curchorem Constituency, that the work of the Railway over bridge has not commenced at the level crossing located in between Dodiya and Baag Village of Assolda Panchayat, which is known as Railway LC-17.

Shri Manohar Parrikar, the Hon. Chief Minister replied to the mention.

7. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavlekar, Leader of the Opposition, was as regards the fear and anxiety in the minds of the people of Goa, due to the ongoing work on both the bridges at Porvorim and Cortalim, there is a lot of traffic congestion, thus causing hardships to the commuters.

Shri Manohar Parrikar, Chief Minister and Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the mention.

3. CONGRATULATORY MOTIONS

1. S/Shri Chandrakant Kavlekar, Leader of the Opposition, Luizinho Faleiro, Pratapsingh Rane, Digambar Kamat, Ravi Naik, Dayanand Sopte, Nilkanth Halarnkar, Aleixo.R. Lourenco, Antonio Fernandes, Isidore Fernandes, Nilkanth Halarnkar, Filipe Nery Rodrigues, Clafasio Dias and Wilfred D'Sa, MLAs, moved the following:

“This House congratulates Shri Rahul Gandhi, Member of Parliament, Lok Sabha, for being elected unopposed as the President of the Indian National Congress Party, for his dynamic visionary leadership.”

The following Members spoke on the Motion:

1. Shri Chandrakant Kavalekar, Leader of the Opposition.
2. Shri Luizinho Faleiro, MLA
3. Smt. Jennifer Monserratte, MLA
4. Shri Digambar Kamat, MLA
5. Shri Nilkanth Halarnkar, MLA
6. Shri Aleixo. R. Lourenco, MLA
7. Shri Dayanand Sopte, MLA
8. Shri Francisco Silveira, MLA
9. Shri Churchill Alemao, MLA
10. Shri Antonio Fernandes, MLA
11. Shri Subhash Shirodkar, MLA
12. Shri Pratapsingh Rane, MLA
13. Shri Ravi Naik, MLA
14. Shri Isidore Fernandes, MLA
15. Shri Manohar Parrikar, Chief Minister

The Congratulatory Motion was unanimously adopted by the House.

2. Shri Nilesh Cabral, MLA, moved the following:

1. “This House congratulates Smt. Hema Sardesai, a Goan singing sensation, for being selected by Tony Mercedes to sing for Prestigious Hollywood Music Albums in U.S.A., thus bringing name and fame to the State of Goa in the International singing arena.””

The following Members spoke on the Motion:

1. Shri Nilesh Cabral, MLA
2. Shri Glenn Ticlo Souza, MLA
3. Shri Mauvin Godinho, Minister for Panchayats
4. Shri Manohar Parrikar, Chief Minister
5. Shri Michael Lobo, Deputy Speaker

The Congratulatory Motion was unanimously adopted by the House.

4. CALLING ATTENTIONS

The Hon. Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 1 Calling Attention and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Calling Attention, tabled by Shri Pratapsingh Rane, MLA, was as regards the steps/measures the Government has undertaken or proposes to undertake against the drug mafia and expatriate them out of the State as “Persona non Grata”.

Shri Manohar Parrikar, Chief Minister postponed the Calling Attention for reply to 18/12/2017.

5. PRIVATE MEMBERS’ RESOLUTIONS

The following four Private Members’ Resolutions were admitted, moved and discussed. Out of which, 2 Resolutions were unanimously passed by the House and the other 2 Resolutions were withdrawn by the Members after obtaining adequate replies from the Government on the 15th December, 2017:

1. The subject matter of the Private Members’ Resolution, tabled by Shri Ravi Naik, MLA, was as regards that the House expresses concern about the coal pollution that is happening due to excessive coal handling at MPT and recommends that the issue be taken to appropriate Authority for redressal.

The following Members spoke on the Resolution:

1. Shri Ravi Naik, MLA
2. Shri Luizinho Faleiro, MLA
3. Shri Aleixo. R. Lourenco, MLA
4. Shri Carlos Almeida, MLA
5. Shri Francisco Silveira, MLA
6. Shri Nilesh Cabral, MLA
7. Shri Deepak Prabhu, MLA
8. Shri Churchill Alemao, MLA
9. Shri Milind Naik, MLA
10. Smt. Alina Saldanha, MLA
11. Shri Vijai Sardesai, Minister for Town and Country Planning

12. Shri Mauvin Godinho, Minister for Panchayats
13. Shri Digambar Kamat, MLA
14. Shri Chandrakant Kavalekar, Leader of Opposition
15. Shri Rohan Khaunte, Minister for Revenue
16. Shri Michael Lobo, Deputy Speaker
17. Shri Manohar Azgaonkar, Minister for Sports

Shri Manohar Parrikar, Chief Minister replied to the points raised by the mover.

The Resolution was unanimously passed by the House on the 15th December, 2017, after obtaining adequate reply from the Government on the 15th December, 2017.

2. The subject matter of the Private Members' Resolution, tabled by Shri Rajesh Patnekar, MLA, was as regards recommending the Government to construct exclusively a well-equipped cricket stadium in Goa.

The following Members spoke on the Resolution:

1. Shri Rajesh Patnekar, MLA
2. Shri Nilesh Cabral, MLA
3. Shri Churchill Alemao, MLA

Shri Manohar Azgaonkar, Minister for Sports replied to the points raised by the mover.

The Private Members' Resolution was unanimously passed by the House on the 15th December, 2017, after obtaining adequate reply from the Government on the 15th December, 2017.

3. The subject matter of the Private Members' Resolution, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards recommending the Government to allay the sufferings of the people affected by Selaulim Dam Rehabilitation by ensuring that the allocated area of 10,000 Sq.Mtrs for agricultural purpose and area of 400 Sq.Mtrs for housing purpose be given to all 643 sufferers in the said designated area to be transferred from Cultivator Occupant Class –II to Occupant Class-I such that all affected have ownership rights which was promised and is being denied for so long.

The following Members spoke on the Resolution:

1. Shri Chandrakant Kavalekar, Leader of the Opposition
2. Shri Prasad Gaonkar, MLA
3. Shri Churchill Alemao, MLA

4. Shri Ravi Naik, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Pratapsingh Rane, MLA

Shri Vinoda Paliengar, Minister for Water Resources, replied to the points raised by the mover.

The Private Members' Resolution was withdrawn by the mover of the Resolution after obtaining adequate reply from the Government on the 15th December, 2017.

4. The subject matter of the Private Members' Resolution, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards recommending the Government to provide morgue facilities in all the full fledged Primary Health Centres so as to ease the burden on the existing morgue facilities at Goa Medical College, Bambolim and Hospicio Hospital, Margao and also for the convenience of people from rural areas and the families of the deceased persons.

The following Members spoke on the Resolution:

1. Shri Chandrakant Kavalekar, Leader of the Opposition
2. Shri Nilesh Cabral, MLA
3. Shri Carlos Almeida, MLA
4. Shri Glenn Ticlo Souza, MLA
5. Shri Antonio Fernandes, MLA
6. Shri Churchill Alemao, MLA

Shri Vishwajit Rane, Minister for Health replied to the points raised by the mover.

This Private Members' Resolution was withdrawn by the mover of the Resolution after obtaining adequate reply from the Government on the 15th December, 2017.

(The House was adjourned at 7 26 PM to meet at 11 30 AM on Monday, the 18th December, 2017)

DATE OF SITTING OF THE SESSION

18.12.2017

1. QUESTIONS

(I) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 3A, 5A, 6C and 7A for the day were orally answered.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(II) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 7 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Zero Hour Mention, tabled by Shri Churchill Alemao, MLA, was as regards the installation of speed breakers in Benalim Constituency.

Shri Ramkrishna Dhavalikar, the Minister for P.W.D. replied to the mention.

2. The subject matter of the Zero Hour Mention, tabled by Shri Prasad Gaonkar, was as regards the frequent breakage of machinery of Sanjivani Sahakari Karkhana, at Dharbandora.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, was as regards the fear and apprehension in the minds of the Home Guards and their families that the number of Home Guards recruited in the various Departments on daily wages basis, pose a danger as regards the reduction in their monthly income because the departments have reduced their monthly working days.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Ravi Naik, MLA, was as regards the fear and apprehension in the minds of the people of Ponda, due to digging of all roads in Ponda Constituency, by P.W.D. for laying of sewerage pipelines and the Gas Authority of India laying gas pipelines, thus creating traffic hazard and congestion.

Shri Ramkrishna Dhavalikar, the Minister for P.W.D. replied to the mention.

5. The subject matter of the Zero Hour Mention, tabled by Shri Francisco Silveira, MLA, was as regards the fear and apprehension in the minds of the people of St. Andre Constituency, especially people from Azossim Mandur, Dongari and Neura, due to the flooding of Khazan agricultural land with saline water, due to the opening the door gates of the sluice gates for fishing

activities, thus causing damage to the paddy fields and the steps/measures the Government intends or has undertaken in the matter.

Shri Rohan Khaunte, the Hon. Minister for Revenue, replied to the Mention.

6. The subject matter of the Zero Hour Mention, tabled by Shri Rajesh Patnekar, MLA, was as regards the steps/measures the Government intends or has undertaken as regards the employment of the D.Ed. trained candidates.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

7. The subject matter of the Zero Hour Mention, tabled by Shri Nilesh Cabral, MLA, was as regards the steps/measures the Government intends or has undertaken as regards the efficient functioning of the gymnasium and the SAG ground in Curchorem.

Shri Manohar Azgaonkar, the Hon. Minister for Sports, replied to the Mention.

The Government replied adequately thereto the above mentioned Zero Hour Mentions.

3. CONGRATULATORY MOTIONS

(1) S/Shri Deepak Prabhu and Glenn Souza Ticlo, MLAs moved the following:

“This House congratulates Shri Apa Gaunkar for being awarded with “Annasaheb Kirloskar Puraskar” and “Maharashtra Rajya Sangeet Natya Lekhan Puraskar 2017” and also Shri Laxman Kashiram Mhambrey from Corjuem-Aldona, Bardez-Goa for being awarded Rangseva Puraskar both by Bal Gandharva Mitra/Rasik Mandal, Pune in the hands of Shri Suresh Prabhakar Prabhu, Hon Minister for Commerce and Industry, Government of India, thus bringing glory to the State of Goa.”

The following Members spoke on the Motion:-

1. Shri Deepak Pauskar, MLA
2. Shri Glenn Souza Ticlo, MLA
3. Shri Govind Gaude, Minister for Art & Culture

The Motion was adopted unanimously.

(2) Shri Rohan Khaunte, Minister for Revenue moved the following:

“This House congratulates Mr Lenny D’Gama, for achieving excellent records in boxing field, and was selected as the best International Referee (3 stars) for Olympic in Boxing 2014. He had been awarded the Best International Technical

Official by the Asian Boxing Confederation (ASBC) during the “Best of the Asians 2017” in Asia thus bringing laurels and pride to the State of Goa and a great honour for India.”

The following Members spoke on the Motion:-

1. Shri Rohan Khaunte, Minister for Revenue
2. Shri Jayesh Salgaonkar, Minister for Housing
3. Shri Glenn Souza Ticlo, MLA
4. Shri Manohar Azgaonkar, Minister for Sports

The Motion was adopted unanimously.

4. PAPERS LAID ON THE TABLE

(1) Shri Manohar Parrikar, the Hon. Chief Minister laid the following on the Table of the House:

- (a) The Annual Administration Report of the Government of Goa for the year 2014 – 15 (Administrative Reforms Department).
- (b) Laying of Rules/Regulations/Sub-rules/Bye-Laws schemes under the Act and date of Notification/order and notices issued by the authorities to whom the powers to frame them are delegated. (Science Technology Department).
- (c) Laying of Rules/Regulations/Sub-rules/Bye-Laws/and Notification (Environment Department).
- (d) the Laying of Rules/ Regulations/Bye-Laws/ and Notifications Rules2016-17 (Urban Development).

5. POSTPONED CALLING ATTENTION

Shri Pratapsingh Rane, MLA called the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people of Goa to take urgent and strict action on persons who are known to be Drug Mafia, who are coming to Goa to operate illegal drug trade in the State and such suspected persons are needed to be watched and be expatriated out of the State as “Persona non Grata.”

Shri Manohar Parrikar, the Hon. Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. Shri Churchill Alemao, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Aleixo R. Lourenco, MLA

6. Shri Luizinho Faleiro, MLA
7. Shri Rajesh Patnekar, MLA
8. Shri Michael Lobo, the Hon. Deputy Speaker

6. CALLING ATTENTIONS

(1) Shri Carlos Almeida, MLA called the attention and sought clarifications of the the Hon. Minister for Revenue to the following:

“Fear and anxiety in the minds of the people of Vasco that the Government land admeasuring 3964 square meters in the heart of Vasco-da-Gama town presently leased for construction of auditorium and town hall. The said land is surveyed under Chalta nos. 21 (pt), 22(pt) and 23(pt) of the PT Sheet no.88 of City Survey Vasco. The lease period is due to expire on 16.12.2017. No extension be granted as public land in question is located in prime central locality of Vasco and is the only vacant Government property available within the town. The land can be utilized for greater public purpose for the benefit of the citizens of Vasco and Mormugao Taluka in particular and Goa as a whole. The steps Government intends to take in the matter.”

Shri Rohan Khaunte, the Hon. Minister, for revenue made a statement in regard thereto.

(2) Shri Nilesh Cabral, MLA called the attention and sought clarifications of the the Hon. Chief Minister to the following:

“Fear and apprehension in the minds of the people of Goa regarding financial stability of the State Government in view of the reported excessive borrowing of the State for development of Rs.10,000/- crores with gross borrowing of Rs.13,000/- crores. This result is per capita loan of Rs. 90,000/-. The Steps Government intends to take in the matter.”

Shri Manohar Parrikar, the Hon. Chief Minister made a statement in regard thereto.

7. **PRESENTATION OF REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS (2014-15)**

Shri Digambar Kamat, Chairman presented the Seventeenth Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year ended 2009-2010.

8. **GOVERNMENT BILLS-CONSIDERED AND PASSED**

(1) Shri Manohar Parrikar, the Hon. Chief Minister moved that The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017 be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 6, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(2) Shri Rohan Khaunte, the Hon. Minister for Revenue moved that The Goa Land Revenue Code (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Pratapsingh Rane, MLA
2. Shri Nilesh Cabral, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Digambar Kamat, MLA
5. Shri Pravin Zantye, MLA
6. Shri Aleixo R. Lourenco, MLA
7. Shri Deepak Pauskar, MLA
8. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
9. Shri Rohan Khaunte, Minister for Revenue
10. Shri Pratapsingh Rane, MLA
11. Shri Churchill Alemao, MLA
12. Shri Isidore Fernandes, MLA
13. Shri Nilesh Cabral, MLA

Shri Aleixo R. Lourenco, MLA moved an amendment to Clause 4, 5 and 6.

“(1) In Clause 4 of the Goa Land Revenue Code (Amendment) Bill, 2007 the inserted new sections 37A and 37B shall be deleted.

(2) In Clause 5 of the Goa Land Revenue Code (Amendment) Bill, 2007 the substituted section 38 shall be deleted.

(3) In Clause 6 of the Goa Land Revenue Code (Amendment) Bill, 2007 the amended section 39 shall be deleted.”

The amendments were put to vote and defeated.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 7, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(3) Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning moved that The Goa Town and Country Planning (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Aleixo R. Lourenco, MLA
2. Shri Carlos Almeida, MLA
3. Shri Digambar Kamat, MLA
4. Shri Milind Naik, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Michael Lobo, Deputy Speaker
7. Shri Churchill Alemao, MLA
8. Shri Isidore Fernandes, MLA
9. Shri Francisco Silveira, MLA
10. Shri Glenn Souza Ticlo, MLA
11. Shri Antonio Fernandes, MLA
12. Shri Vijai Sardesai, the Hon. Minister to Town & Country Planning
13. Shri Pratapsingh Rane, MLA
14. Shri Manohar Parrikar, the Hon. Chief Minister
15. Shri Pandurang Madkaikar, the Hon. Minister for Power

Shri Aleixo R. Lourenco, MLA moved an amendment to Clause 4.

“In Clause 4 of the Goa Town and Country Planning (Amendment) Bill, 2017 the section 49 shall be deleted.”

The amendment was put to vote and defeated.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 4, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(4) Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning moved that The Goa Tax on Infrastructure (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Carlos Almeida, MLA

2. Shri Digambar Kamat, MLA
 3. Shri Nilesh Cabral, MLA
 4. Shri Aleixo R. Lourenco, MLA
 5. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
- The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

9. DISCUSSION FOR SHORT DURATION

S/Shri Rajesh Patnekar, Glenn Souza Ticlo, Pravin Zantye, Nilesh Cabral and Smt Alina Saldanha MLAs raised Short Duration Motion for discussion under Rule 64 of the Rules of Procedure of the Conduct of Business of the Goa Legislative Assembly on the “Nationalization of rivers issue in the State of Goa”.

The following Members spoke:-

1. Shri Rajesh Patnekar, MLA
2. Shri Glenn Souza Ticlo, MLA
3. Smt. Alina Saldanha, MLA
4. Shri Ravi Naik, MLA
5. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
6. Shri Luizinho Faleiro, MLA
7. Shri Aleixo R. Lourenco, MLA
8. Shri Digambar Kamat, MLA
9. Shri Churchill Alemao, MLA
10. Shri Francisco Silveira, MLA
11. Shri Nilesh Cabral, MLA
12. Shri Carlos Almeida, MLA
13. Shri Jayesh Salgaonkar, Minister for Housing
14. Shri Pandurang Madkaikar, Minister for Power
15. Shri Manohar Azgaonkar, Minister for Sports
16. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
17. Shri Rohan Khaunte, Minister for Revenue
18. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Manohar Parrikar, the Hon. Chief Minister replied to the Debate.

10. VALEDICTORY REMARKS BY THE HON. SPEAKER

Dr. Pramod Sawant, the Hon. Speaker, made Valedictory remarks at the conclusion of the Session.

11. CONCLUSION

The National Anthem was played in the Legislative Assembly Hall on the conclusion of the Session. The Fourth Session, of the Seventh Legislative Assembly of the State of Goa, which commenced on the 13th December, 2017, was adjourned *sine die* at the conclusion of the Session on the 18th December, 2017 at 10.05 PM.

STATEMENT I

1. QUESTIONS

During the Session, 242 notices of Starred and 461 notices of Unstarred Questions were received thus amounting to a total of 703 Questions. Out of the 242 Starred Questions which were received, 200 Starred Questions were admitted and 16 Starred Questions were replied orally. The replies to the rest of the 184 Starred and 445 Unstarred Questions were laid on the Table of the House. 1 Starred Question was postponed to the next Session.

Statistical information of Starred Questions of Fourth Session 2017										
	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology,museum	3	—	2	1	—	—	—	—	—	—
Agriculture	3	—	—	—	—	3	—	2	—	1
Airport	2	1	—	—	—	1	1	—	—	—
Animal Husbandry	2	—	—	—	—	2	—	2	—	—
Art & Culture	5	—	—	—	—	5	—	5	—	—
Craftsmens Training	4	—	—	—	—	4	—	4	—	—
Education	6	—	1	—	—	5	1	3	—	1
Election	—	—	—	—	—	—	—	—	—	—
Environment	5	—	—	—	1	4	1	3	—	—
Finance	6	—	1	—	—	5	—	5	—	—

Fisheries	1	-	-	-	-	1	-	1	-	-
Forests	2	-	-	-	-	2	-	2	-	-
Health	14	-	-	-	-	14	-	12	1	1
Home	7	1	-	1	-	5	1	4	-	-
Industries	8	-	1	-	-	7	-	7	-	-
Information Technology	4	-	-	-	1	3	-	3	-	-
Information & Publicity	3	-	1	1	-	1	-	-	1	-
Law	1	-	-	-	-	1	-	1	-	-
Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-
River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child development	2	-	-	-	1	1	1	-	-	-
Total	242	2	17	4	9	140	16	121	4	5

STATEMENT NO.2

Statistical information of Unstarred Questions of Fourth Session 2017								
Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,archaeology,museum	2	_	1	_	_	3	3	_
Agriculture	6	_	_	_	_	6	6	_
Art & Culture	17	1	_	_	2	14	14	_
Civil Supplies	1	_	_	_	_	1	1	_
Co-operation	1	_	_	_	_	1	1	_
Education	25	_	1	1	_	24	23	1
Environment	2	_	_	_	_	2	2	_
Finance	22	_	2	1	1	24	24	_
Forests	9	_	_	_	_	9	9	_
Gazetter	1	_	_	_	_	1	1	_
Health	32	_	_	1	2	31	29	2
Home	21	_	_	2	1	19	18	1
Housing Board	3	_	_	_	_	3	3	_
Industries	16	_	1	_	1	18	18	_
Information Technology	3	_	_	_	_	3	3	_
Information & Publicity	1	_	1	_	_	2	2	_
Law	5	_	1	_	_	5	4	1
Labour	3	1	1	_	_	3	3	_
Mines	7	_	2	_	_	8	7	1
Personnel	5	_	2	_	_	6	5	1
Provedoria	1	_	_	_	_	1	1	_
Printing & stationery	1	_	_	_	_	1	1	_
Power	28	_	4	_	_	30	28	2
Panchayati Raj	5	_	_	_	1	6	6	_
Public Grievances	2	_	_	_	1	3	3	_
Planning	1	_	_	_	_	1	1	_
Public works	68	3	3	4	2	65	64	1
River navigation	_	_	1	_	_	1	1	_
Revenue	20	_	2	5	_	16	15	1
Rural Development	3	1	_	_	_	2	2	_

Social Welfare	9	1	_	1	1	8	8	_
Sports	8	_	_	_	_	8	8	_
Tourism	11	_	_	_	1	12	12	_
Town & Country Planning	5	_	_	_	_	5	5	_
Transport	8	_	_	_	_	8	8	_
Urban Development	22	_	_	_	1	23	23	_
Vigilance	2	_	_	_	_	1	0	1
Water resources	6	_	_	_	_	6	6	_
Women & Child development	1	_	_	_	_	1	1	_
Total	461	7	22	15	14	381	369	12

STATEMENT NO. 3

3. BILLS ASSENTED

The Assent of the Hon. Governor of Goa to the following 16 Bills passed by the Seventh Legislative Assembly were reported by the Secretary, Legislature, on the 13th December, 2017:

Sl. No.	Bills Assented by the Hon. Governor of Goa
1.	The Goa Appropriation (No.2) Bill, 2017.
2.	The Goa Appropriation (No.3) Bill, 2017.
3.	The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017.
4.	The Goa Lokayukta (Amendment) Bill, 2017.
5.	The Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017.
6.	The Goa Agricultural Tenancy (Amendment) Bill, 2017.
7.	The Goa Protection of Interests of Depositors (in Financial Establishments) (Amendment) Bill, 2017.
8.	The Goa Value Added Tax (Tenth Amendment) Bill, 2017.
9.	The Goa Excise Duty (Amendment) Bill, 2017.
10.	The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017.
11.	The Goa Town and Country Planning (Amendment) Bill, 2017
12.	The Goa Appropriation Acts (Repeal) Bill, 2017.
13.	The Goa Preservation of Trees (Amendment) Bill, 2017.
14.	The Goa Panchayat Raj (Amendment) Bill, 2017.

15.	The Goa Information Technology Development (Amendment) Bill, 2017.
16.	The Goa Highways (Amendment) Bill, 2017.

4. GOVERNMENT BILLS PASSED BY THE HOUSE

Sl. No.	Title of the Bill	Name of the Chief Minister/Minster who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Appropriation (No. 4) Bill, 2017(Relating to the Supplementary Demands for Grants for the year 2017-2018 (Second Batch)	Shri Manohar Parrikar, the Hon. Chief Minister	14.12.2017	14.12.2017
2.	The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017	Shri Manohar Parrikar, the Hon. Chief Minister	14.12.2017	18.12.2017
3.	The Goa Land Revenue Code (Amendment) Bill, 2017	Shri Rohan Khaunte, the Hon. Minister for Revenue	14.12.2017	18.12.2017
4.	The Goa Town and Country Planning (Amendment) Bill, 2017	Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning	14.12.2017	18.12.2017
5.	The Goa Tax on Infrastructure (Amendment) Bill, 2017	Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning	14.12.2017	18.12.2017

